

Court No. - 2

Case :- PUBLIC INTEREST LITIGATION (PIL) No. - 118 of 2022

Petitioner :- Ashish Kumar Singh (In Person)

Respondent :- U.O.I Thru. Secy. Ministry Of Law And Justice
New Delhi And Ors

Counsel for Respondent :- A.S.G.I.,C.S.C.,Shailesh Kumar
Pathak,Subhash Chandra Pandey

Hon'ble Devendra Kumar Upadhyaya,J.

Hon'ble Mohd. Faiz Alam Khan,J.

Notice on behalf of the respondent no.1 has been accepted by the office of learned Assistant Solicitor General of India whereas the office of learned Chief Standing Counsel has accepted notice for respondent no.2. Shri Shailesh Kumar Pathak has accepted notice for respondent no.3 and Shri Subhash Chandra Pandey has accepted notice for respondent no. 4 and 5.

Issue notice to respondent no.6 and 7 returnable on 13th April, 2022.

Steps by tomorrow i.e. 09.03.2022.

In the meantime respondents will file counter affidavit.

List this case on 13th April, 2022.

Order Date :- 8.3.2022

Praveen